BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB)No. 37/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

| Name of the Company Under Section | | ICICI Bank LtdVs- Palogix Infrastructure Pvt. Ltd. 7 IBC | | |
|-----------------------------------|--|--|--|--|
| | | | | |

1. KANISHK KHETAN, ADV

RESOLUTION

PROFESSIONAL

Kawikh Khutan 24/10/17

ORDER

Ld. Counsel for the Resolution Professional has filed progress report which is taken on record.

It also appears that Company Appeal (AT) (Insol) Nos. 30 of 2017, and 54 of 2017 preferred by the Corporate Debtor as well as Company Appeal (AT) (Insol) Nos. 37 of 2017 preferred by the financial creditor have been disposed of by judgement dated 20/09/2017.

List the matter on 07/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)